1	2	3	4	5
4. Insurance . . .			11·759 lakhs	
5. Total c.i.f. value [Total of cols. (1) to (4) above] .			1315·595 lakhs	
6. In foreign Exchange .			DM 8,314,167 FF 4,393,316 £ 4,938,675	
Rates of Exchange . .			Rs. 100=£5·6555 =DM 23·10 =FF 53·30	
7. Agents, Commission, if any, payable, in foreign exchange			2½% of FOB value of equipment and spares to Tata Ltd. London, vide RBI's Letter No. EC/CT/233-57-B-78 of 4-1-78.	

Maternity Benefit Act

2273. SHRIMATI GEETA MUKERJEE: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware of the numerous loopholes in the working of the Maternity Benefit Act, 1961 taking advantage of which the employers deny the maternity relief to thousands of women workers; and

(b) if so, whether Government are considering accepting the recommendation made by the Status of Women Committee and supported by the leading women's organisations that the provision of maternity relief be ensured by levying contribution from employers and the fund administered on the pattern of the Employees' State Insurance Scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) The implementation of the provisions of the Maternity Benefit Act, 1961 in establishments other than Mines or Circuses is by the State Governments who are the appropriate Government under the Act. No major loopholes in the working of the Act have come to notice.

(b) The recommendation is under consideration.

दिल्ली में कानून और व्यवस्था की स्थिति

2274. श्री तारिक अनवर :
श्री हीरालाल आर० परमार:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में कानून और व्यवस्था की स्थिति निरन्तर बिगड़ रही है ;

(ख) क्या यह भी सच है कि गत कुछ दिनों के दौरान लक्ष्मीबाई नगर, नई दिल्ली और ऐसी ही अन्य कालोनियों में वहां अधिकांशतया सरकारी कर्मचारी रहते हैं, चोरी और डकैती की कई घटनाएं हुई हैं और पुलिस अब तक इन अपराधियों का पता लगाने में असफल रही है ; और

(ग) यदि हां, तो पुलिस को अधिक सतर्क बनाने और नागरिकों में सुरक्षा की भावना लाने के लिए सरकार द्वारा क्या कार्यवाही की जा रही है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) (क) चालू वर्ष में 15 नवम्बर, 1980 तक भा० दं० से० के 33375 मामले सूचित किये गये हैं जबकि गत वर्ष इसी अवधि में 38628 मामले थे।

(ख) 16 अक्तूबर से 15 नवम्बर 1980 की अवधि के दौरान लक्ष्मीबाई नगर से चोरी के 4 मामले सूचित किये गये और लूटमार का कोई मामला सूचित नहीं किया गया। इस अवधि के दौरान अधिकतर सरकारी कर्मचारियों की कालोनियों में लूटमार के 6 मामले और चोरी के 388 मामले सूचित किए गए।

(ग) निम्नलिखित उपाय किए गए हैं :—

(1) मोटर साईकिलों सहित वायरलैस को लगे वाहनों की डकैती विरोधी और लूटमार विरोधी गश्त बढ़ा दी गयी है और सामरिक महत्व के स्थानों पर "नाकाबंदी" आयोजित की गई।

(2) संवेदनशील स्थानों पर पुलिस टुकड़ियां तैनात की गई हैं।

(3) सूचना एकत्र करने के लिए उपाय किए गए हैं।

(4) इन अपराधियों से पूछताछ करने के लिए जिनकी कार्यपद्धति समान है, अपराध रिकार्ड देखे गये हैं।

(5) रात दिन गश्त लगाई जाती है और चुने हुए स्थानों पर अवरोधक लगाए जाते हैं जहां पर रात को वाहन का निरीक्षण किया जाता है।

M.R.T.P. Expanding Industries

2275. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether relaxations were made in the restrictions regarding MRTP in expanding industries and

(b) if so, the details thereof?

THE MINSTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) Government has not softend its approach to larger private sector undertakings Government's objective, however, continues to be the optimum utilisation of capacity, and the maximisation of production, within the framework of Governments socio-economic policies.

Towards this objective, Government have announced that a list of 34 industries (among which are included industries which are of core, basic and strategic importance to the national economy or are linked therewith or are export-oriented) would be permitted automatic growth at the rate of 5 per cent per annum limited to 25 per cent in a five-year period Dominant companies would not, however, automatically be able to avail of this facility. There cases will be considered under a streamlined procedure, under the relevant provisions of the MRTP and Industries (Development and Regulation) Acts.

As part of maximising export-oriented production exports would be excluded while computing "dominance" under the MRTP Act.

Survey of Crimes against Women

2276. SHRIMATI PRAMILA DANDAVATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken any steps to make a comprehensive survey of crmies against women:

(b) whether a project study has been undertaken by the Bureau of Police Research and Development and